

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 26.11.2019 (TUESDAY)**

**COURT - II**

**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 620 of 2019	Mohit Minerals Ltd. Vs. Shree Rama Newsprint Ltd.	Mritunjay Kumar Tiwari	J. Rajesh
2.	Comp. App. (AT) (Ins) No. 771 of 2019	Poonam Gupta Vs. Suman Chadha & Anr.	Gautam Bajaj	Sidharth Arora-R1 Vinod Khanna-R2

**For Direction**

3.	Comp. App. (AT) (Ins) No. 903 of 2019	Amit Gupta. Vs. Yogesh Gupta.	Rajan N.Karanjawala Abhijit Sinha	Siddharth Gautam Yogesh Gupta
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**For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 794 of 2019	Manish Saxena. Vs. Pushpanjali Realms and Infratech Ltd.	S.N.Gautam	
5.	Comp. App. (AT) (Ins) No. 795 of 2019	Aarti International Ltd. Vs. Innovative Textile Ltd.	Gaurav Varma	
6.	Comp. App (AT) (Ins) No. 950 of 2019	Duke Sponge and Iron Pvt Ltd. Vs. Laxmi Foils Pvt Ltd.	A.K. Vali	K. Dutta Ashish Verma
7.	Comp. App. (AT) (Ins) No. 962 of 2019	Uniexcel Developers Pvt. Ltd. Vs. Uniexcel Ltd.	Saurabh Kalia	Bhuvan Gugnani

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